

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 16 of 2013 &**  
**IA No. 53 of 2013**

**Dated : 28<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Meenakshi Energy Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee**  
**Mr. Sakya Chaudhuri**  
**Ms. Mandakini Ghosh**  
**Counsel for the Respondent(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo for R.4**  
**Mr. S.B. Upadhyay, Sr. Adv.**  
**Mr. Param Kr. Mishra**  
**Ms. Nirmala Upadhyay wtih**  
**Ms. Jyoti Prasad (Rep.) for R.2 & 3**

**ORDER**

**IA No. 53 of 2013**  
**(Appl. for interim Orders)**

We have heard the learned counsel for the parties in this  
Application.

Post the matter for Orders on **01.03.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**